

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Sri Venkat Ram Spinners Pvt Ltd

MAIN PETITION NUMBER : IBA/216/2019

(IA/MA) APPLICATION NUMBERS

IA/985(CHE)/2022 IN IA/47/2021

ORDER

The Applicant is represented by the Ld. Counsel Mr. A.G.Sathiyarayanan through video conferencing mode.

Ld. Counsel for the Applicant states that the connected matter is posted for hearing on 21.10.2022.

List the matter along with the connected matter on **21.10.2022** for hearing.



- SS -

(SAMEER KAKAR)
MEMBER (TECHNICAL)



- RS -

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT